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### Gandhigram Institute

4387. SHRI INDRAJIT GUPTA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Gandhigram Institute of Rural Health and Family Welfare in Tamil Nadu has been functioning with 100% grants from the Union Government;

(b) if so, the year in which this Institute was set up;

(c) the grants sanctioned by the Union Government during each of the last three years and the current year so far;

(d) whether grants have not been released to this Institute for the last few years;

(e) whether the Government have received any representations in this regard; and

(f) if so, the details thereof; and

(g) the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. C. SILVERA): (a) and (b). After functioning for sometime as a society, the Gandhigram Institute of Rural Health and Family Welfare was registered as a Voluntary Organisation in 1969. The Institute receives assistance through Govt. of Tamil Nadu and directly from Central Government for Family Welfare activities.

(c) Funds provided during the last three years are as follows:

	Through the State Govt. of Tamil Nadu	Direct to the Institute
1991-92	26,29,483	20,70,600
1992-93	*5,00,000	11,88,000
1993-94	*2,50,000	18,51,600

Less release due to non-submission of audited accounts by State Government of Tamil Nadu.

(d) Does not arise.

(e) No, Sir.

(f) and (g). Do not arise.

### Flood Control

4388. SHRI G.M.C. BALAYOGI: Will the Minister of WATER RESOURCES be pleased to state:

(a) the funds released by the Union Government for flood control during each of the last three years, State-wise;

(b) whether the Union Government propose to strengthen the banks of the major rivers in the country; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON): (a) Flood Control being a state subject, funding and management of flood control schemes are done by the States themselves from their own resources according to their priorities. The Central Assistance to the

States is in the form of block loans and block grants. The state-wise details of the fund provided by the Union Government are given in the enclosed *Statement*.

(b) and (c). Union Government does not directly undertake execution of flood control works.

### STATEMENT

*State-wise details of the funds provided by the Union Government under flood control*

(Rs. in crores)

Sl. No.	Name of State	1991-92	1992-93	1993-94	Remarks
1.	Assam	20.00	25.00	25.00	Central Loan Assistance for Flood Management in Brahmaputra Valley.
		0.15	0.70	0.90	Special Loan Assistance for Emergent Flood Protection.
2.	Bihar	0.20	1.20	—	The assistance provided to the Govt. of Bihar was in the form of Grants in aid.
3.	West Bengal	—	—	1.0	The assistance was in the form of Grants in aid.
		0.85	0.80	0.40	Special Loan Assistance for Emergent Flood Protection Works.
4.	Tripura	—	—	0.20	-do-
5.	Punjab	2.00	1.50	1.50	-do-

[Translation]

#### Control of Diseases

4389. SHRI CHHEDI PASWAN:  
SHRI MOHAMMAD ALI  
ASHRAF FATMI:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Bihar has been counted for having maximum number of tuberculosis, leprosy and kala-azar cases and the cases of AIDS have also been increasing in the State at a rapid pace;

(b) if so, whether the Government of Bihar has submitted any representation to the Union Government in this regard;